

गेज में बदलने के लिए सर्वेक्षण का कार्य इस बीच पूरा हो गया है ; और

(ख) यदि हां, तो थ्रड गेज लाइन का निर्माण सरकार द्वारा कब तक आरम्भ किए जाने के प्रस्ताव हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप-मंत्री (श्री मल्लिकार्जुन) :

(क) जी हां, लेकिन परियोजना रिपोर्टों को पूर्ण रेलवे अन्तिम रूप दे रही है ।

(ख) इस मंत्रालय में सर्वेक्षण रिपोर्टें प्राप्त हो जाने के पश्चात् इस बारे में जांच की जायेगी ।

मानसिक रोग अस्पताल, शाहदरा में व्याप्त अष्टाचार एवं दोषी अधिकारियों के विद्वह की गई कार्यवाही

3992. श्री राज बिलास पासवान : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मानसिक रोग अस्पताल, शाहदरा में व्याप्त अष्टाचार के बारे में सरकार को एक संसद सदस्य का 23 अगस्त, 1982 को पत्र मिला है ; और

(ख) यदि हां, तो दोषी पाए गए व्यक्ति के विरुद्ध अब तक क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी० शंकरानन्द) : (क) हां ।

(ख) इस मामले को दिल्ली प्रशासन के साथ उठाया गया है जो शिकायतों की जांच कर रहा है तथा इस प्रबोजन के लिए उसने कथित अनियमितताओं को ध्यान में रखते हुए संस्थानों के छात्रों की लेखा-परीक्षा करने के लिए एक विशेष लेखा-परीक्षा दल नियुक्त किया है ।

Criteria for refund of Excess Fare Charges

3993. SHRI JAI NARAYAN ROAT: Will the Minister of RAILWAYS be pleased to state:

(a) what is the criteria to charge excess fare from the passengers and its refund to the passengers in case passengers were wrongly charged by the railway;

(b) whether it is a fact that excess fare tickets are to be delivered at the counter of destination of journey; and

(c) if so, the reasons why the passengers are asked by railways to return the original excess fare tickets issued by railways in case of passengers' claim for refund has been accepted by railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Excess fare tickets are issued to passengers found travelling without tickets, or with improper tickets. In emergent cases, Excess Fare Tickets are also issued in lieu of printed card tickets or Blank Paper Tickets. Rules require that the passenger concerned has to deposit the Excess Fare Ticket at the destination station on completion of the journey. For claiming refund, the party has to send along with the application either the original Excess Fare Ticket or a Certificate to the effect that the same has been deposited with the ticket collector at the destination station. The procedure is meant for verification purpose.

Senior Physical Teacher

3994. SHRI HIRALAL R. PARMAR: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether some candidates were interviewed and selected for appointment in the capacity of Senior Physical Teacher by the Selection Board,